THE HIGH COURT OF MEGHALAYA AT SHILLONG

Dated Shillong the __May, 2018

EXTENSION NOTICE FOR N.I.Q

No. HCM II/16/2016/Comp/ : The date of receipt and opening of quotation relating to "Annual Maintenance Contract with spare parts" vide N.I.Q no. HCM II/16/2016/Comp/1741 dated 23rd April 2018 is hereby extended to 11th June 2018 at 3:00 PM and opening of quotations will be on the same day i.e. 11th June 2018 at 3:30 PM.

Memo No. HCM II/16/2016/Comp / 3172A
Copy to:

REGISTRAR GENERAL Dated Shillong the 23 May, 2018

- 1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya
- 2. Registrar I, High Court of Meghalaya.
- 3. Deputy Registrar (III), High Court of Meghalaya
- 4. The System Analyst for uploading in the Official website.
- 5. Office Notice board
- 6. Account Section
- 7. Office file.

REGISTRAR GENERAL